NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/276/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHANSALI ENGINEERING POLYMERS LTD

NAME OF THE RESPONDENT(S)

: SURYODAYA PLASTICS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner called absent. No representation. For passing appropriate orders, put up on 13.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc